GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 818

TO BE ANSWERED ON THE 11th December 2023

KRISHI UDAN SCHEME

818. SHRI R. DHARMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the salient features of Krishi UDAN Scheme;
- (b) the current status of this scheme in facilitating the international and domestic carriage of agricultural products;
- (c) the details of the airports covered under the Scheme across the country including Tamil Nadu along with the flights being run in different directions/locations thereunder;
- (d) whether Government proposes to expand the programme's scope beyond focusing on transporting perishable food produce; and
- (e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Krishi Udan Scheme seeks to ensure seamless, cost effective, time bound air transportation and associated logistics for all agri produce originating especially from North East, hilly and tribal regions of the country. The scheme primarily covers 25 airports focusing on North Eastern, Hilly and Tribal region besides 33 airports in other regions/areas.

Krishi Udan is а convergence scheme where eight **Ministries/Departments** namely Ministry of Civil Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, Ministry of Development of North-Eastern Region are mandated to leverage their existing schemes to strengthen the logistics for transportation of Agri-produce.

In order to facilitate and incentivise movement of agri-produce by air transportation, the scheme envisages waiver of Landing charges, Parking charges, etc. provided for Indian freighters by Airports Authority of India (AAI) and Ministry of Defence at selected airports under the scheme.

- (c) The State-wise list of 58 Airports covered under the Krishi Udan Scheme is at Annexure. Coimbatore and Tiruchirappalli airports in Tamil Nadu are included under the Krishi Udan Scheme.
- (d) & (e) All agri and perishable commodities are already covered under Krishi Udan Scheme in the country which includes horticulture, fishery, livestock and processed products. Krishi Udan is an ongoing Scheme and is reviewed from time to time in consultation with stakeholders.

STATEMENT REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NUMBER 818 FOR ANSWER ON 11.12.2023

<u>Annexure</u>

State-wise List of Airports Covered Under Krishi Udan Scheme

State/Union Territory	Airport
Andaman & Nicobar	Port Blair
Andhra Pradesh	2. Visakhapatnam
Arunachal Pradesh	3. Tezu
Assam	4. Dibrugarh
	5. Jorhat
	6. Lilabari
	7. Rupsi
	8. Silchar
	9. Tezpur
Bihar	10. Patna
	11. Darbhanga
Chandigarh	12. Chandigarh
Chhattisgarh	13. Raipur
Goa	14. Goa
Gujarat	15. Bhuj
	16. Jamnagar
	17. Rajkot
Himachal Pradesh	18. Bhuntar
	19. Gaggal
	20. Shimla
Jammu & Kashmir	21. Jammu
	22. Srinagar
Jharkhand	23. Ranchi
Karnataka	24. Belagavi
Kerala	25. Thiruvananthapuram
Ladakh	26. Leh
Lakshadweep	27. Agatti
Madhya Pradesh	28. Indore
	29. Bhopal
	30. Jabalpur
Maharashtra	31. Nashik
	32. Pune
Manipur	33. Imphal
Meghalaya	34. Shillong
Mizoram	35. Lengpui
Nagaland	36. Dimapur

Odisha	37. Jharsuguda
Punjab	38. Adampur
	39. Amritsar
	40. Pathankot
Rajasthan	41. Jaisalmer
	42. Jodhpur
Sikkim	43. Pakyong
Tamil Nadu	44. Coimbatore
	45. Tiruchirappalli
Tripura	46. Agartala
Uttar Pradesh	47. Agra
	48. Bareli
	49. Gorakhpur
	50. Hindon
	51. Kanpur
	52. Prayagraj
	53. Varanasi
Uttarakhand	54. Dehradun
	55. Pantnagar
	56. Pithoragarh
West Bengal	57. Bagdogra
	58. Kolkata
